



भारतीय प्रतिभूति
और विनियम बोर्ड
Securities and Exchange
Board of India

RECOVERY DIVISION
NORTHERN REGIONAL OFFICE
Tel: 011-69012958, recoverynro@sebi.gov.in

AP No. 15051 of 2025
Certificate No. 8624 of 2025

The Principal Officer/Chairman & Managing Director / CEO,
All Banks in India

- Whereas the Recovery Officer vide the attachment notice no. 15051 of 2025 dated December 12, 2025, in execution of Certificate No. 8624 of 2025 dated February 13, 2025, directed attachment of bank accounts and lockers of Moongipa Investments Limited (PAN: AAACM5584A), Mr. Madhur Agarwal (PAN: AAFPA1251Q), Mr. Sudhir Agarwal (PAN: AAFPA1250R) & Mr. Shiv Kumar Agarwal (PAN: AAFPA1252P) [Defaulters], and the same are due from the defaulters in respect of the said certificate. A Notice of Demand dated February 13, 2025 has been issued to Moongipa Investments Limited (PAN: AAACM5584A), Mr. Madhur Agarwal (PAN: AAFPA1251Q), Mr. Sudhir Agarwal (PAN: AAFPA1250R) & Mr. Shiv Kumar Agarwal (PAN: AAFPA1252P) [Defaulters], **jointly and severally**, in the matter of **Moongipa Investments Limited** for recovery of a sum of **Rs. 12,31,59,849/- (due jointly and severally)** (Rupees Twelve Crores Thirty One Lacs Fifty Nine Thousand Eight Hundred and Forty Nine only) along with further interest, all costs, charges, expenses etc.
- You are hereby, directed to remit the entire amount in the bank and fixed deposits (FD) accounts of **Moongipa Investments Limited (PAN: AAACM5584A)**, **Mr. Madhur Agarwal (PAN: AAFPA1251Q)**, **Mr. Sudhir Agarwal (PAN: AAFPA1250R)** & **Mr. Shiv Kumar Agarwal (PAN: AAFPA1252P)** [Defaulters], as due, **jointly and severally**, to SEBI RECOVERY PROCEEDS Account through EFT/NEFT/RTGS to bank account no. – **SEBIRNCIS8624 of Bank of India (IFSC Code: BKID00VAN04)** **by January 18, 2026**. In this regard, a confirmation mail of the remitted amount in the aforesaid bank account may be sent to recoverynro@sebi.gov.in.
- This direction is issued in exercise of powers conferred under section 28A of the SEBI Act, 1992 as amended by the Securities Laws (Amendment) Act, 2014 r/w section 220 to 227, 228A, 229, 232, the Second and Third Schedules to the Income-tax Act 1961 (43 of 1961) and the Income-tax (Certificate Proceedings) Rules, 1962 of the Income-tax Rules.

Given under my hand and seal at New Delhi this 14th day of January, 2026.

SEAL



Signed —
RECOVERY OFFICER

राजन कुमार /Rajan Kumar
क्षमता अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi

“हम हिन्दी में पत्राचार का स्वागत करते हैं।”

उत्तरी प्रादेशिक कार्यालय : प्लेट-बी, आठवीं मंजिल, ऑफिस टॉवर-1, एन बी सी सी कॉम्प्लेक्स, पूर्व किंवद्वई नगर, नई दिल्ली-110023
Northern Regional Office : Plate-B, 8th Floor, Office Tower-1, NBCC Complex, East Kidwai Nagar, New Delhi-110023 दूरभाष (Phone) : 011 - 69012998

प्रधान कार्यालय: सेबी भवन, प्लाट सं. सी-4 'अ', जी-ब्लॉक, बांद्रा कुला कॉम्प्लेक्स, बांद्रा (पूर्व) मुंबई - 400051 दूरभाष (Phone) : 022 - 26449000
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